

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 4354
TO BE ANSWERED ON 18.03.2026**

RAILWAY CROSSINGS ON NATIONAL HIGHWAYS

†4354. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of railway crossings on National Highways in the country, State/UT and district- wise;**
- (b) the details of unmanned and manned railway crossings on National Highways in the country particularly in Gujarat; and**
- (c) the time by which unmanned railway crossings are likely to be converted into manned railway crossings?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): As on 01.04.2025, 359 Manned Level Crossings (MLCs) exist on National Highways in the country. This includes 07 Nos. MLCs in Gujarat. Further, all Unmanned level crossings (UMLCs) on Broad Gauge (BG) lines in the country have been eliminated in 2019.

Level Crossings (LCs) are eliminated either by providing Road over Bridges/ Road under Bridges (ROBs/ RUBs) in lieu of LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/LC depending upon the site conditions.

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of

its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-26 (Upto Jan'26) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-26 (Upto Jan'26)	14,024 Nos. (including 1,196 Nos. of ROBs/ RUBs in Gujarat)

As on 01.02.2026, 4,802 Nos. ROBs/ RUBs are sanctioned at cost of ₹ 1,14,196 Cr on Indian Railways including 384 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at a cost of ₹ 8,555 Cr in Gujarat which are at various stages of planning and execution.

As per the Memorandum of Understanding (MOU) between Ministry of Railway and Ministry of Road Transport and Highways/National Highway Authority of India (MoRTH/NHAI) dt. 10.11.2014, MoRTH/NHAI has to replace all LCs on National Highways by ROBs/RUBs on single entity basis at their cost.

Completion of any ROB/RUB work depends on various factors like, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Further, Railways have taken following measures to expedite the progress of work:

- i. Joint survey with concerned State Govt./Road Owing Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**
- iii. Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**
